

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2165
TO BE ANSWERED ON 14.03.2023**

ESTABLISHMENT OF AMBEDKAR RESIDENTIAL SCHOOLS

2165. SHRI KODIKUNNIL SURESH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is intending to establish Ambedkar residential schools for Scheduled Caste students in the country, if so, the details thereof including conditions and mandatory requirements to be completed by States for establishing Ambedkar residential schools including land and component of allocation;
- (b) whether the Government is also intending to allocate its component of funds for the establishment of such schools and if so, the details thereof; and
- (c) whether the Government has finalised any district in Kerala for establishing Ambedkar residential schools and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a): No, Sir.

(b) & (c): Does not arise, in view of response to (a) above.
